## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

GP/TCP/CSP/CSA/TCSP/TC	CSA/NO.526	/(MAH)/20 <u>17</u>
CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAF MEMBER (J
		SHRI V. NALLASENAPATHY MEMBER (T
ATTENDENCE-CUM-ORDER S THE NATIONAL COMPANY LAV		CARING OF MUMBAI BENCH OF 0.04.2017
NAME OF THE PARTIES: M/s.	QUESS CORP	LTD.

SECTION OF THE COMPANIES ACT: \_\_\_\_\_\_ OF THE Companies Act 1956/2013/I & BP Code 2016.

GHATGE PATIL TRANSPORT LTD

DESIGNATION SIGNATURE

## Order TCP 526/I&BP/NCLT/MB//MAH/2017

None present. List this matter on 21.7.2017.

Sd/-

NAME

V. NALLASENAPATHY Member (Technical)

S. No.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)